

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 11th January, 2018

No.LJ (B).30/2008/Pt/207 – The Governor of Meghalaya is pleased to accept the resignation dated 08.12.2017 submitted by Shri Sumis N.Marak, Notary, West Khasi Hills District, Nongstoin with effect from 08.12.2017



(W. Khylllep)

Secretary to the Govt. of Meghalaya,
Law Department.

Memo.No.LJ (B).30/2008/Pt/207-A, Dt. Shillong, the 11th January, 2018

Copy forwarded to : -

1. The Deputy Commissioner, West Khasi Hills District, Nongstoin
2. Director, Printing & Stationery, Meghalaya for favour of publication in the Meghalaya Gazette.
3. Shri Sumis N.Marak, Advocate, 3rd Mile Pyrda, Upper Shillong, East Khasi Hills District, Shillong
4. The DEO (Date Entry Operator), Law (A) Department, for uploading the Notification in Law Department website.
5. Office copy.
6. Guard File.



By Order etc...,

Secretary to the Govt. of Meghalaya,
Law Department.
